

**NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI**

**C. P. NO. 128(ND)16
CA. NO.**

CORAM:

**PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)**

**SH. M.K. HANJURA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016**

NAME OF THE COMPANY: M/s Mr. Rajinder Kumar Manchanda V/s. M/s. Shyam Dyeing Mills Pvt. Ltd. & Ors.

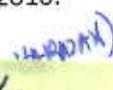
SECTION OF THE COMPANIES ACT: 241/242, 58

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Achir Mittel , Adv.		Respondent No.3	

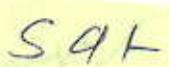
ORDER

Learned counsel for the petitioner and learned counsel for the respondent No. 3 are present. Learned counsel for the respondent seeks and is given two weeks' time as last chance to file the counter affidavit. Learned counsel for the respondent shall provide the copy thereof to the learned counsel for the petitioner and the Learned counsel for the petitioner shall be at liberty to file the rejoinder, if any, within a period of one week thereafter. Learned counsel for the petitioner shall within a week's time file the affidavit in proof of the service of the unserved respondent Nos. 2,10 & 12. Despite service of notice on respondent Nos. 1,4,6,7,8,9 & 11, *these respondents have failed to appear.*

List on 24.10.2016.


Sd/-
(R.Varadharajan)

Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)